

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:554  
ANSWERED ON:24.02.2009  
INDUSTRIAL PARKS  
Jain Shri Pusp

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of industrial parks set up in the country during each of the last three years and current year, State-wise;
- (b) whether the Government is contemplating to set up more such parks in the country;
- (c) if so, the details thereof;
- (d) whether the industrial parks have been able to achieve their objectives especially after launching of other schemes for industrial development;
- (e) if so, the details thereof; and
- (f) the measures being taken by the Government to improve performance of the industrial park scheme?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI ASHWANI KUMAR)

(a): As per the Industrial Park Scheme, 2002, the Government of India has granted approvals to one hundred seventy three Industrial Parks for claiming tax exemptions under Section 80 IA of Income Tax Act, 1962 during the period from 1-04-2005 to date. Details of these Parks are annexed.

(b)&(c): The Government of India does not set up Industrial Parks on its own. Rather it provides a ten year tax holiday to entrepreneurs who set up Industrial Parks under clause(iii) of sub-section (4) of section 80 IA of the Income-Tax Act, 1961 (43 of 1961). Some Industrial Parks have also been set up by State Government Undertakings.

(d)&(e): Yes, the Industrial Parks have been able to achieve their objectives. 232 live approvals for Industrial Parks have been granted (from 1-04-1999 up to date) involving 17,200 industrial units with an investment of Rs.16,924 crore. 198 industrial parks have since commenced their operation.

(f): The Government of India (Department of Revenue) has introduced the revised Industrial Park Scheme, 2008 in January, 2008 to facilitate and incentivize setting up of Industrial Parks.